

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA NO. 1966/2003

This the 3<sup>rd</sup> day of March, 2005

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)  
HON'BLE MR. S.A.SINGH, MEMBER (A)

1. Rishi Pal Singh  
s/o late Rati Ram  
aged about 36 years  
r/o Central Excise colony Avas Vikas Saharanpur  
and presently posted as Tax Assistant in Customs and  
Central Excise, Meerut II.
2. Babu Lal s/o Sh. Bhambal Ram  
aged about 39 years  
r/o H-87 Tigri, Khanpur, Delhi-62  
and presently posted as Tax Assistant in Customs and  
Central Excise, Noida.
3. Ved Pal Singh s/o Prem Chand  
aged about 34 years  
r/o 69, Central Excise Colony, Mangal Pandey Nagar, Meerut  
and presently posted as Tax Assistant in Customs and  
Central Excise, Noida.
4. Shiva Nand s/o Sh. Ganga Sahai  
aged about 31 years  
r/o Village & P.O. Lisari, Distt. Meerut and presently posted  
as Tax Assistant in Customs and  
Central Excise, Noida.

(None).

Versus

1. Govt. of India  
Ministry of Finance  
Through its Secretary,  
Department of Revenue  
Central Board of Excise and Customs,  
North Block, New Delhi.
2. The Chief Commissioner  
Customs and Excise  
17-C Vidhan Sabha Marg,  
Lucknow.
3. The Commissioner of Customs and Excise  
38 MG Civil Lines,  
Allahabad.
4. The Commissioner of Customs and Excise  
Sarvodaya Nagar, Kanpur.

*Shri S. S. S. —*

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5. The Chief Commissioner  
Customs and Excise  
Meerut Zone, Meerut.
6. The Commissioner of Customs and Excise,  
B-123 Sector 5, Noida.

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Applicant is not represented although it is a second call during post lunch period. It seems that applicant is not interested in prosecuting his case. OA is, accordingly, dismissed in default and for non-prosecution.

  
( S.A.SINGH )  
Member (A)

  
( M.A. KHAN )  
Vice Chairman (J)

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